

DIVISION BENCH  
COURT - I

**O-214**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/43(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	SAURAV DEY VS THE CALCUTTA WINE ASSOCIATION
UNDER SECTION	SEC. 97(1)

**Appearances (via video conferencing/physically)**

Mr. Debanjan Saha, Adv. ] For the petitioner

Mr. Murari Pasayat, PCS. ] For R-1

**O R D E R**

1. Ld. Counsel/ Authorized Representative for the parties present.
2. Ld. Counsel appearing for non-applicants/Respondent seeks ten days' time for filing reply affidavit.
3. At request, time is allowed.
4. Post this matter for further consideration on **19.06.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**